## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 192/2002 in OA 3235/2001 9

New Delhi, this the 1st day of August, 2002

Hon'ble Dr. A.Vedavalli, Member (J) Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. Udaiveer Singh S/o Sh. Hoti Lal Village Sarai Post Office Barla Distt. Aligarh (UP).

...Petitioner~

(By Adv. Sh. D.N.Sharma)

## VERSUS

- 1. Sh. H.A.Yadav Director of Printing Nirman Bhawan, New Delhi.
- 2. Sh. Amitava De Manager Govt. of India Press Aligarh, UP.

...Respondents

(By Adv. Sh. R.N.Singh)

## ORDER (ORAL)

## By Hon'ble Dr. A. Vedavalli, Member (J)

Ld. counsel for the petitioner seeks permission to withdraw CP. Permission granted.

CP is dismissed as withdrawn. Notices

\discharged.

(GOVINDAN STAMPI)

MEMBER (A)

(DR. A.VEDAVALLI)
MEMBER (J)

/vksn/